

lines, if so, the details thereof;

(d) the action being taken by the Government against the guilty officers for not reconnecting the disconnected lines for four to five months despite payment; and

(e) the reasons for collecting monthly rent even after not reconnecting the disconnected lines?

THE MINISTER OF STATE OF THE MINISTRY OF COMMUNICATIONS (SHRI SUKHRAM): (a) and (b). The information is being collected and the same will be laid on the Table of the House.

(c) As per rules, the telephones disconnected for non-payment, should be normally restored on payment of the full amount of dues with restoration fee without delay. If the dues are not paid within six months from the date of disconnection, the connection should be treated as permanently closed.

(d) and (e). The information is being collected and the same will be laid on the Table of the House.

Production of Crude by ONGC

3790. SHRI K. PRADHANI: Will the Minister of PETROLEUM AND NATURAL GAS be pleased to state:

(a) whether ONGC has improved its performance during 1993-94;

(b) the target set by ONGC for the production of crude during 1994-95; and

(c) the steps taken by ONGC to improve further performance and to achieve the target?

THE MINISTER OF STATE OF THE

MINISTRY OF PETROLEUM AND NATURAL GAS (CAPT. SATISH KUMAR SHARMA): (a) As against a crude oil production of 24.427 million tonnes by ONGC during 1992-93, their actual production during 1993-94 was 24.205 million tonnes.

(b) The target for crude oil production by ONGC during 1994-95 has been fixed at 29.349 million tonnes.

(c) ONGC have initiated a number of short-term and medium term measures to step up crude oil production. As a result, the production of crude oil by ONGC during the current year is expected to be about 5.144 million tonnes more than the production achieved by them last year. The production of crude oil vis-a-vis target is closely monitored on a monthly basis, region-wise.

Supply of LPG in Vijaypur (M.P.)

3791. SHRI LAKSHMAN SINGH: Will the Minister of PETROLEUM AND NATURAL GAS be pleased to state:

(a) whether SAIL have any scheme of supplying LPG for domestic use through pipeline in Vijaypur (M.P.) and;

(b) if not, the reasons therefor?

THE MINISTER OF STATE OF THE MINISTRY OF PETROLEUM AND NATURAL GAS (CAPT. SATISH KUMAR SHARMA): (a) No, Sir.

(b) GAIL is not engaged in the marketing of LPG.

Extraction of Gold in Karnataka

3792. SHRIMATI CHANDRA PRABHA URS: Will the Minister of MINES be pleased to state: